

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 399**

TO BE ANSWERED ON THE 19TH JULY, 2016/ ASHADHA 28, 1938 (SAKA)

ASSISTANCE UNDER NDRF TO KERALA

**399. SHRIMATI P.K.
 SREEMATHI TEACHER:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the amount allocated and released under the National Disaster Response Fund (NDRF) to Kerala State along with the utilisation thereof during the last three years;

(b) whether the Kerala Government has requested for further assistance under NDRF; and

(c) if so, the details and the status thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (c): The primary responsibility for disaster management rests with the States. The concerned State Governments undertake relief operations in the wake of natural disasters from the State Disaster Response Fund (SDRF) already placed at their disposal in accordance with the GOI approved items & norms of assistance. The Government of India supplements their efforts by providing assistance from the National Disaster Response Fund (NDRF) by following the laid down procedure.

Financial assistance under SDRF/ NDRF in the wake of natural disasters is by way of relief and not for compensation of loss as suffered/claimed.

The year-wise details of allocation and releases from SDRF and NDRF to the State Government of Kerala during the last three years is given as under:-

Sl. No.	Year	Allocation under SDRF	Center's share of SDRF released	Released from NDRF
1	2013-14	151.74	121.51	61.74
2	2014-15	159.33	119.50	0.00
3	2015-16	185.00	138.75	0.00
